

(b) Based on the constitution of the Working Group on Coal and Lignite for formulation of Five-Year Plan and its Terms of Reference issued by the Planning Commission, Ministry of Coal constitutes various Sub-Groups to cover different aspects of coal sector. One of the Sub-Groups, namely, Sub-Group on Coal and Demand, Supply, Movement, Quality, International Trade and Infrastructure Development, inter alia, fixed the coal production target during 11th Five Year Plan. The details of agencies involved are as under:-

- Planning Commission;
- Ministry of Coal;
- Ministry of Power;
- Central Electricity Authority;
- Ministry of Steel;
- Department of Industrial Policy;
- Department of Fertilizers;
- Railway Board;
- Department of Surface Transport;
- Ministry of Commerce;
- CIL, SCCL, CMPDIL, Neyveli Lignite Ltd.;
- FICCI;
- Small Scale Industries Association.

#### **Employment to dependents of retiring workers**

†1248. MISS ANUSUIYA UIKEY: Will the Minister of COAL be pleased to state:

(a) whether a provision was made for providing employment to the dependents of retiring workers vide serial no. 10.4.4 and 9.4.4 of the Joint Bipartite Committee for the Coal Industry (JBCCI)-II of Coal India Limited;

(b) if so, whether this rule is being complied with and the number of dependents of the workers given employment, so far; and

(c) the number of cases of coal mines of Western Coalfields Limited, Nagpur pending under this scheme?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):  
 (a) A provision was made for giving preference in employment to the dependents of retiring workers vide serial No. 10.4.4 of National Coal Wage Agreement-II (NCWA-II) and SI. No. 9.4.4 of National Coal Wage Agreement-III (NCWA-III) of Coal India Limited. However, no such provision has been made in the currently applicable NCWA.

(b) Since such provision is not in existence at present, the question of compliance does not arise.

(c) In view of reply (b), not applicable.

**Gap between demand and supply of coal**

1249. SHRI T.M. SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

(a) whether it is fact that inspite of an increased coal production in the country, a huge gap between the demand and supply still exists;

(b) if so, the details thereof;

(c) whether it is also a fact that the country is unable to expand the coal production due to many structures imposed; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):  
 (a) and (b) Yes, Sir. The demand and production of coal for the last five years is given below:

Figures are in Million Tonnes and (P) stands for provisional data.

Year	2005-06	2006-07	2007-08	2008-09	2009-10
Demand	445.65	474.18	492.50	550.00	604.33
Production	407.04	430.83	457.08	492.76	532.06(P)

(c) and (d) The main hurdles in expanding the coal production capacity, inter alia, are:

- Delay in Environmental and Forestry Clearance;
- Delay in Land Acquisition;
- Constraints in respect of coal evacuation infrastructure facilities.